

IX. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance, (Department of Economic Affairs) (Banking Division), under sub-section (3) of Section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993:-

- (1) G.S.R. 258 (E) dated 16th April 2001 regarding establishment of DRT-II at Chennai.
- (2) G.S.R. 269 (E) dated 20th April 2001 regarding change of location of DRAT at Chennai.
- (3) G.S.R. 270 (E) dated 20th April 2001 regarding establishment of DRT-II at Kolkata.

X. A copy (in English and Hindi) of the Statement of Market Borrowings by Central Government during 2000-2001. [Placed in Library. See No. L.T. 3802/01]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI MAURICE KUJUR (ORISSA): Sir, I present the Hundred-seventh, Hundred-eighth, Hundred-ninth and Hundred-tenth Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by Government on the Recommendations/Observations contained in the 71st Report on Problem of Drop-Outs, 55th Report on All India Institute of Speech and Hearing, Mysore, 72nd Report on Adult Education and 74th Report on Vocational Education, respectively.

STUDY TOUR REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI RANJAN PRASAD YADAV (Bihar): Sir, I lay on the Table a copy (in English and Hindi) of the Study Tour Reports of the Committee on Public Undertakings (Thirteenth Lok Sabha) on (i) Nuclear Power Corporation